LOK SABHA UNSTARRED QUESTION NO.1555 TO BE ANSWERED ON 10th FEBRUARY, 2022

Guidelines for Allotment of Petrol Pumps

1555. DR. ARVIND KUMAR SHARMA:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government has issued the guidelines for allotment of new Petrol pump/CNG Pump through lottery and if so, the details thereof;

(b) whether the locations, where applicant is only one, are not re-advertise by oil PSUs/CNG companies and if so, the reasons therefor;

(c) the reasons for selecting a single candidate by defeating the purpose of fairness of guidelines;

(d) whether the Government is reviewing these parameters of guidelines so that area of advertising should be large enough and would not be limited to small number of candidates; and

(e) the details of locations where Oil Marketing Companies (OMCs) have allotted dealership on basis of single application during the last three years?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री

(श्री रामेश्वर तेली)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAMESWAR TELI)

(a) to (e) Public Sector Oil Marketing Companies (OMCs) have implemented new "Dealership Selection Guidelines" for Retail Outlets (ROs) w.e.f. 24.11.2018. Procedure/Norms/Criteria for allotment of RO dealerships in the country are available at <u>www.petrolpumpdealerchayan.in</u>. Selection of RO dealer is done through public advertisement released by Public Sector OMCs followed by online process of draw of lots from eligible applicants maintaining full transparency and minimum human interference. The applications so received against the advertisement are processed in line with laid down procedures which are available in public domain at <u>www.petrolpumpdealerchayan.in</u>. Hence the selection is purely based on number of responses received and there is no provision for calling for re- advertisement based on number of responses.

As on 1.1.2022, Public Sector OMCs have allotted (Letter of Intents issued) 3771 RO dealerships to single applicants from the advertisement released in November/December, 2018.

Establishment of CNG stations is part of development of City Gas Distribution (CGD) Network and the same is carried out by the entities, authorized by Petroleum and Natural Gas Regulatory Board (PNGRB), who establish CNG stations based on their approved Minimum Work Plan & techno commercial viability.
